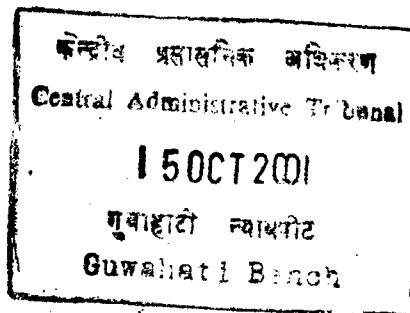


ORDER SHEET

Advocate for the Respondant:--

Notes of the Registry	Date	Order of the Tribunal
<p>This C.A. has been filed by Mr. A.K. Das Divisional Forest Officer, may be pleased to admit this application and to direct the opp. party to serve a copy of the appeal/petition to passing any interim stay order.</p> <p>haid before 12th Oct in order.</p> <p><i>22/10/2017</i> SOT(1)</p>	<p>25.10.01</p> <p>mb</p>	<p>Heard Mr. B.K. Sharma, learned counsel for the applicant and also heard the caveater Mr. D.K. Das. The Caveat accordingly dismissed. <i>disposed of</i></p> <p><i>11/11/2017</i> Member</p>



DISTRICT : KARIMGANJ.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: GUWAHATI BENCH
AT GUWAHATI.

MISC CAVEAT NO. 12 of 2001.

IN THE MATTER OF:

An application under Section 148-A
of the Code of Civil Procedure.

-AND-

IN THE MATTER OF:

Order dated 10.10.2001 passed by
the Joint Secretary, Government of
Assam, Forest Department, Dispur,
Guwahati-6.

-AND-

IN THE MATTER OF:

Amrit Kr. Das,
Divisional Forest Officer,
Karimganj (Territorial Division)
Karimganj.

...Caveator.

concd..

AN 447

2.

-Versus-

Y. Sujra Narayan

Divisional Forest Officer,

C/o Principal Chif Conservator of Forest,

Rehabari, Assam.

..Prospective petitioner.

The humble petition of the caveator
above named :-

MOST RESPECTFULLY SHEWETH:-

1. That caveator humble begs to state that the prospective appellant/ petitioner may move this Hon'ble Court by any of writ petition for stay or otherwise of the Government order dated 10.10.2001. The caveator is very much interested in the case and in the event of filing of any appeal/ petition by the prospective petitioner challenging the said Government order dated 10.10.2001. The caveator may be heard on such appeal / petition before passing any order.

contd...

2. That the caveator humble begs to state that this Hon'ble Court may be pleased to direct the prospective appellant/ petitioner to serve a copy of the petition, if any filed before the Hon'ble Court and this Hon'ble Court may be pleased to hear the caveator before passing any order on such petition.

3. That the caveator begs to state that the copy of the caveator petition has been sent to the prospective appellant/ petitioner by registered post. Postal receipt no. 4223 dt. 15.10.2012 the receipt of which is enclosed herewith.

4. That this application is being filed bonafide and for the ends of justice.

In the premises aforesaid it is therefore prayed that Your Lordships may be pleased to admit this application and be pleased to direct the opposite party to serve a copy of the appeal/ petition so filed and the caveator may be heard prior to passing any interim stay order and be pleased to pass such other order or orders as this Hon'ble Court deem fit and proper and in accordance with law.

And for this act of your kindness the caveator as in duty bound shall ever pray.

contd..

NOT INSURED

पत्रागम्य डाक टिकटों का मूल्य रु.

Amount of Stamps affixed Re.

एक रजिस्ट्रार

Received a Registered

पत्रवाले का नाम

Addressed to

क्रमांक

No. 4223

पात किया
Date Stamp

पत्रवाले अधिकारी के हस्ताक्षर
Signature of Receiving Officer

PARTICULARS

1. Name of the caveator :- Amrit Kr. Das,
Divisional Forest Officer,
Karimganj Terrotorial
Division, Karimganj.
2. Name of the prospective appellant/
petitioner. :- Sri Y. Sujra Narayan
Divisional Forest Officer,
I.F.S.
C/o Principal Chief Conservator
of Forest, Rehabari, Assam.
3. Order likely to be challenged. : Govt. order dated 10.10.2001
passed by the Joint Secretary,
Department of Forest, Assam.
4. Name of the Advocate: Mr.D.K.Das,
for the caveator. Advocate,
Gauhati High Court.

- 5 -

GOVERNMENT OF ASSAM
FOREST DEPARTMENT : : : : : DISPUR.
11/10/2001

ORDERS BY THE GOVERNOR

NOTIFICATION

Dated Dispur, the 10th October, 2001.

NO.FRE. 100/2001/26 :- The transfer order issued vide Govt. Notification No.FRE. 66/90/190-E, dtd. 11.9.2001 in respect of Shri A.K. Das, Divisional Forest Officer, Karimganj Division is hereby stayed temporarily and untill further order.

Sd/- A.B. Md. Eunus,
Joint Secretary to the Govt. of Assam,
Forest Department, Dispur.

Memo No.FRE. 100/2001/26-A, Dated Dispur, the 10th October, 2001.
Copy to :-

- 1) The Accountant General (A&E), Assam, Maidamgaon, Beltola, Guwahati-29.
- 2) The Principal Chief Conservator of Forests, Assam, Rehabari, Guwahati-3.
- 3) The Chief Conservator of Forests (Territorial), Assam, Panbazar, Guwahati-1.
- 4) The Chief Conservator of Forests (Wildlife), Assam, Rehabari, Guwahati-8.
- 5) The Chief Conservator of Forests (Social Forestry), Assam, Zoo Narengi Road, Guwahati-24.
- 6) The Chief Conservator of Forests (Research, Education and Working Plan), Assam, Guwahati-24.
- 7) The Conservator of Forests, Southern Assam Circle, Silchar.
- 8) Shri A.K. Das, Divisional Forest Officer, Karimganj Division, Karimganj.
- 9) Shri Y. Suryanarayan, IFS, OCF, C/O Principal Chief Conservator of Forests, Assam, Rehabari, Guwahati-8.
- 10) The P.S. to the Minister, Forest, Assam, Dispur, Guwahati-6 for information of the Minister.
- 11) The Deputy Director, Assam Govt. Press, Bamunimaidam, Guwahati-21 for favour of publication of the above Notification in the next issue of the Assam Gazette.
- 12) Personal File of the officers.

By order etc.,

Joint Secretary to the Govt. of Assam,
Forest Department, Dispur.

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